

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.**

**IA (IBC) 696/2022 in CP (IB) No. 157/9HDB/2022**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

GE Power Conversion

**... Operational Creditor**

Vs.

Ecorean Energy India Pvt Ltd

**... Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 696/2022:**

Ld. Counsel Ms. Prabha Prasad for the applicant/Corporate Debtor and Ld. Counsel Shri. Sanjay Suraneni for the Respondent/Operational Creditor present.

This is an application filed u/s 8 of the Arbitration and Conciliation Act. Pleadings are completed.

List the Company Petition as well as the IA on 31.10.2022 for hearing.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**